POST OFFER PUBLIC ANNOUNCEMENT FOR ATTENTION OF THE SHAREHOLDERS OF YASH TRADING AND FINANCE LIMITED

Registered Office: Bagri Niwas, 53/55, N.M. Path, Mumbai 400 002. **Tel No:** +91 22 2272 2448-50; **Fax No:** +91 22 2272 2451;
Email: yashtradingandfinancelimited@gmail.com; **Website:** www.yashtradingfinance.com

This Public Announcement ("Announcement") is being issued by Indbank Merchant Banking Services Limited, the Manager to the Offer, on behalf of Pradeep Kumar Sethy (hereinafter referred to as 'Acquirer').

This Announcement is in continuation of, and should be read in conjunction with the original Public Announcement issued in this newspaper on July 18, 2011 ('PA'), the Letter of Offer dated December 08, 2011 sent to the shareholders/ beneficial owners of Yash Trading and Finance Limited ('Target Company') and the Corrigendum Public Announcement issued in this newspaper on December 09, 2011, under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('SEBI (SAST) Regulations'), by the Acquirer to acquire 49,000 Equity Shares of ₹ 10/- each, representing 20% of the paid up equity share capital of the Target Company at a price of ₹ 157/- (Rupees One Hundred Fifty Seven only) per fully paid up equity share, payable in cash.

The offer formalities have been completed, details thereof are as under:

<table>
<tr><td>1.</td><td>Name of the Target Company</td><td>:</td><td colspan="4">Yash Trading and Finance Limited</td></tr>
<tr><td>2.</td><td>Name of Acquirer including PACs</td><td>:</td><td colspan="4">Pradeep Kumar Sethy; PAC – Not Applicable</td></tr>
<tr><td>3.</td><td>Name of Manager to the Offer</td><td>:</td><td colspan="4">Indbank Merchant Banking Services Limited</td></tr>
<tr><td>4.</td><td>Name of Registrar to the Offer</td><td>:</td><td colspan="4">Bigshare Services Private Limited</td></tr>
<tr><td>5.</td><td>Offer Details</td><td></td><td colspan="4"></td></tr>
<tr><td></td><td>a) Date of opening of the Offer</td><td>:</td><td colspan="4">Wednesday, December 14, 2011</td></tr>
<tr><td></td><td>b) Date of closure of the Offer</td><td>:</td><td colspan="4">Monday, January 02, 2012</td></tr>
<tr><td>6.</td><td>Details of the acquisition</td><td colspan="5"></td></tr>
<tr><td></td><td>Item</td><td colspan="3">Proposed in the offer document</td><td colspan="2">Actual</td></tr>
<tr><td>6.1</td><td>Offer price</td><td colspan="3">₹ 157</td><td colspan="2">₹ 157</td></tr>
<tr><td>6.2</td><td>Shareholding of Acquirer before SPA/PA - Number of shares (%)</td><td colspan="3">–</td><td colspan="2">–</td></tr>
<tr><td>6.3 A</td><td>Shares acquired by way of SPA and SSA or market purchases - Number of shares (%)</td><td colspan="3">1,71,500
(70.00%)</td><td colspan="2">1,71,500
(70.00%)</td></tr>
<tr><td>6.3 B</td><td>Voting Rights acquired pursuant to the acquisition of Preference shares on which dividend was in arrears for more than 2 years</td><td colspan="3">–</td><td colspan="2">–</td></tr>
<tr><td>6.4</td><td>Shares acquired in the open offer - Number of shares
(% of post preferential post issue equity capital)</td><td colspan="3">49,000
(20.00%)</td><td colspan="2">3,730
(1.52%)</td></tr>
<tr><td>6.5</td><td>Size of the open offer
(No. of shares multiplied by offer price per share)</td><td colspan="3">49,000 X ₹ 157
=₹ 76,93,000</td><td colspan="2">3,730 X ₹ 157
=₹ 5,85,610</td></tr>
<tr><td>6.6</td><td>Shares acquired after PA but before 7 working days prior to closure date, if any.(No & %)</td><td colspan="3">–</td><td colspan="2">–</td></tr>
<tr><td></td><td>6.6.1 Price of the shares acquired</td><td colspan="3">–</td><td colspan="2">–</td></tr>
<tr><td></td><td>6.6.2 No of shares acquired</td><td colspan="3">–</td><td colspan="2">–</td></tr>
<tr><td></td><td>6.6.3 % of shares acquired</td><td colspan="3">–</td><td colspan="2">–</td></tr>
<tr><td>6.7</td><td>Post Offer Share holding of Acquirer Number of shares (%)
(6.2+6.3A+6.3B+6.4+6.6)</td><td colspan="3">2,20,500
(90.00%)</td><td colspan="2">1,75,230
(71.52%)</td></tr>
<tr><td rowspan="3">6.8</td><td rowspan="3">Pre & Post offer share holding of Public (No. & %)</td><td colspan="2">Pre Offer</td><td>Post Offer</td><td>Pre Offer</td><td>Post Offer</td></tr>
<tr><td colspan="2">62,000</td><td>24,500</td><td>62,000</td><td>69,770</td></tr>
<tr><td colspan="2">25.31%</td><td>10.00%</td><td>25.31%</td><td>28.48%</td></tr>
<tr><td>7.</td><td>Status of the escrow account, whether released or not</td><td>:</td><td colspan="4">The amount lying in the Escrow Account is yet to be released to the Acquirer.</td></tr>
<tr><td>8.</td><td>Payment of interest, if any, to the shareholders along with the details thereof</td><td>:</td><td colspan="4">Not Applicable</td></tr>
<tr><td>9.</td><td>Status of investor complaints received, if any</td><td>:</td><td colspan="4">No investor complaints have been received in respect of the Offer.</td></tr>
</table>

The Acquirer accepts full responsibility for the information contained in this Post Offer Public Announcement and is jointly and severally responsible for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations.

This Post Offer Public Announcement will also be available on the SEBI website www.sebi.gov.in

Issued by: Manager to the Offer on behalf of the Acquirer

Indbank
Merchant Banking Services Ltd
(A Subsidiary of Indian Bank)

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On behalf of the Acquirer
Mr. Pradeep Kumar Sethy
Address: D-2, 4th Floor, Bishnupriya Apartment, Jayadev Vihar, IRC Village Road, Bhubaneswar, Odisha – 751 012.

Place: Bhubaneshwar, Odisha

Date: January 04, 2012